

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 79
ANSWERED ON 02.02.2023

PROMOTION OF SOLAR ENERGY

79. SHRI PRADYUT BORDOLOI
SHRI VINCENT H. PALA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has introduced any schemes to promote solar energy in the North-East and if so, the details thereof;
- (b) the number of schools provided with solar energy systems in the North-East region, State/UT-wise;
- (c) whether the Government proposes any financial incentives to increase the uptake of solar energy systems across the schools in the North East;
- (d) if so, the details thereof; and
- (e) whether the Government also proposes to extend the solar panel subsidy for residential installations to include schools and if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) The Ministry of New and Renewable Energy (MNRE) is implementing various Schemes/Programmes for promotion of solar energy in the country, including in the North-East Region of the country. The details of major Schemes/Programmes are given at **Annexure-I**.

(b) MNRE was providing financial support for installation of grid connected rooftop solar systems in educational institutions including in schools under Rooftop Solar Programme Phase-I and 136 such institutions reported installed rooftop solar system under the Programme. In addition, with financial support from Ministry, more than 15.58 lakh school going children were provided with solar study lamps under Off-grid and Decentralised Solar PV Applications Programme Phase III. State-wise details of rooftop solar systems installed in educational institutions, including in the schools and solar lamps distributed to the school going children of the North-East Region under these Programmes, are given at **Annexure-II**

(c) to (e) Presently, there is no proposal to provide financial support or extend the subsidy being provided to the residential sector under Rooftop Solar Programme Phase-II for installation of grid connected rooftop solar across the schools in the North East Region.

Annexure-I referred to part (a) of the Lok Sabha unstarred question No. 79 to be answered on 02.02.2023

Details of major ongoing schemes for promotion of Solar Energy

Scheme/ Programmes	Financial support presently available as per the Scheme
a) Rooftop Solar Programme Phase-II	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p> <p>The Programme is demand driven and open for all citizens of the country for installation of rooftop solar in residential sector as per provisions of implementation guidelines issued for the Programme</p> <p>(i) For Residential Sector</p> <ul style="list-style-type: none"> • Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp • CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp • CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.</p>
b) PM-KUSUM scheme	<p>The Scheme is demand driven and open for all farmers of the country for implementation as per guidelines issued for the Scheme.</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants on barren/fallow/pasture/marshy land of farmers. Such plants can be installed by individual farmer, Solar Power Developer, Cooperatives, Panchayats and Farmers Producer Organisations. Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is upto Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps in off-grid areas. Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p>Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps through (i) Individual Pump Solarisation and (ii) Feeder Level Solarisation. Benefit available: (a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. However, in North Eastern</p>

	States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. (b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW available from MNRE.
c) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
d) Solar Park Scheme	Up to 25 lakhs per Solar Park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) Green Energy Corridor Scheme (for development of intra-state transmission system for RE projects)	GEC Phase-I: CFA of 40 % of DPR cost or awarded cost whichever is lower. GEC Phase-II: CFA of 33 % of DPR cost or awarded cost whichever is lower.
f) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.

Annexure-II referred to part (b) of the Lok Sabha unstarred question No. 79 to be answered on 02.02.2023

State-wise detail of Rooftop Solar Systems installed in educational institutions including in schools under Rooftop Solar Programme Ph-I and Solar Study Lamps distributed to the school going children of the North-East Region under Off-grid and Decentralised Solar PV Applications Programme Phase III

S.No.	State	Number of Educational Institutions installed rooftop solar systems	Number of school going children provided with solar study lamps
1	Arunachal Pradesh	2	200000
2	Assam	64	750459
3	Manipur	53	60664
4	Meghalaya	2	56610
5	Mizoram	0	144705
6	Nagaland	0	24000
7	Sikkim	5	21900
8	Tripura	10	300000
	Total	136	1558338